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HIGH COURT OF DELHI, NEW DELHI
(Gazette II-A Branch)

No. 7631-7899/DHC/Gaz.II-A/G-10/2023

Date: 16/11/23

To

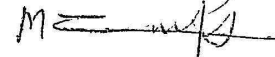
1. The Pr. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Pr. District & Sessions Judge, South District, Saket Courts, Delhi.
3. The Pr. District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Pr. District & Sessions Judge, South-West Distt., Dwarka Courts, Delhi
5. The Pr. District & Sessions Judge, Shahdara District, Kkd Courts, Delhi.
6. The Pr. District & Sessions Judge, South-East District, Saket, Delhi.
7. The Pr. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Pr. District & Sessions Judge, New Delhi Distt, Patiala House Courts.
9. The Pr. District & Sessions Judge, North-West District, Rohini Courts, Delhi.
10. The Pr. District & Sessions Judge, North District, Rohini Courts, Delhi.
11. The Pr. District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
12. The Pr. District & Sessions Judge, North-East District, Kkd Courts, Delhi.
13. The Pr. Judge, Family Courts (HQ), Dwarka, Delhi.
14. The Director, Delhi Judicial Academy, Dwarka, Delhi.
15. The Principal Secretary, LJ&LA, Govt. of NCT of Delhi.

Sub: Change of name in r/o an officer of Delhi Judicial Service from Kautuk to Kautuk Bhardwaj.

Sir/Madam,

I am directed to forward herewith copy of a Notification No.7631/DHC/Gaz.II-A/G-10/2023 dated 02.11.2023, regarding change of name of Mr. "KAUTUK" to "KAUTUK BHARDWAJ", an officer of Delhi Judicial Service, presently posted as Civil Judge in West District, Delhi. The necessary changes be incorporated by the district(s) concerned, in the service book and other records pertaining to the officer.

Yours sincerely



(Mukesh Gupta)

Deputy Registrar (Gaz. II-A)
for Registrar General

Ld. DC (Judg.)
PD & S (Secy)
17/11/23

Cont....pg.2

15954 WEST 21/11/23

Encl.: As above.

Endst. No. _____/DHC/Gaz.II-A/G-10/2023

Date:

1. Mr. Kautuk Bhardwaj, Civil Judge through the Pr. District & Sessions Judge, West District, Tis Hazari Courts, Delhi w.r.t. their Endst. No. 838/Corr./Gaz./PD&SJ West/2023 dated 20.07.2023.
2. The AOJ (Gaz.II-B), High Court of Delhi, New Delhi.
3. Personal files of concerned officer.

Sub Change of name in respect of an officer of Sub. Class of District & Sessions Judge
 (Sunil Singh Negi)
 Assistant Registrar (Gaz.II-A)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
 SOUTH EAST DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 708 Judl./Power Gaz./F.60/SE/Saket/2023

Dated, New Delhi 20/11/23

Copy of letter alongwith enclosures forwarded to the office of Ld. Principal District and Session Judge (West), Tis Hazari Courts, Delhi, for information and necessary action.

(DHEERAJ MITTAL)

Officer In-Charge, Judicial Branch
for Principal District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

PD&SJ (60)
20/11/2023

OTC/Judl./W

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
 TIS HAZARI COURTS : DELHI

No. 41677-41771 /Corr./Gaz./PDJ West/2023 Dated, Delhi the 30/11/23

Copy forwarded to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. Sh. Kautuk Bhardwaj, CJ-03, West District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (Judicial)/Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
4. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
6. The PRO, West District, Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. For uploading on centralized Website through LAYERS.

Hemani Malhotra
 (Hemani Malhotra)
 Officer Incharge (Judicial Branch)

[To be published in the Delhi Gazette (Part-IV) Ordinary]

HIGH COURT OF DELHI: AT NEW DELHI

7631
No. _____/DHC/Gaz.II-A/G-10/2023

Dated: 2/11/2023

NOTIFICATION:

Hon'ble the Chief Justice has been pleased to permit Mr. Kautuk, an officer of Delhi Judicial Service, to change his name from "KAUTUK" to "KAUTUK BHARDWAJ" and ordered that henceforth he will be known as "KAUTUK BHARDWAJ".

BY ORDER



(DR. SAURABH KULSHRESHTHA)
OFFICER ON SPECIAL DUTY (GAZETTE-II)